

Completion of Recovery Certificate No. 8484 of 2024 drawn against NARENDRABHAI AMIN (PAN- AMGPA3864Q) in the matter of M/s Austral Coke and Projects Limited-II.

Recovery Certificate No. **8484 of 2024** was drawn against **NARENDRABHAI AMIN (PAN- AMGPA3864Q)** for non-payment of penalty imposed vide Order No. Order/MC/RM/2022-23/18172-18187 dated 29/07/2022 in the matter of M/s Austral Coke and Projects Limited - II for a sum of **1,31,000/- (Rupees One Lakh Thirty-One Thousand only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings towards recovery of the said sum.

In view of the payment of outstanding amount due under the Recovery Certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of Section 28A of the Securities and Exchange Board of India Act, 1992 read with relevant sections of the Income-tax Act and Income Tax Rules.

October 26th, 2026
Ahmedabad

J. Shandilya
RECOVERY OFFICER



जैनेन्द्र शांडिल्य / JAINENDRA SHANDILYA
वसूली अधिकारी एवं उप महाप्रबन्धक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
पश्चिमी प्रादेशिक कार्यालय / Western Regional Office
अहमदाबाद / Ahmedabad